

12 51 hrs.

**MERGER OF CERTAIN GOVERNMENT EDUCATIONAL INSTITUTIONS IN THE NATIONAL INSTITUTE OF EDUCATION**

**Shri Braj Raj Singh** (Ferozabad): Under Rule 197, I beg to call the attention of the Minister of Education to the following matter of urgent public importance and I request that he may make a statement thereon:—

Recent merger of some 8-9 Government educational institutions in the National Institute of Education.

**Mr. Speaker:** The hon. Minister had only very short notice of it. Therefore, I would ask him to send his reply to the Lok Sabha Secretariat. I will send a copy to the hon. Member, Shri Braj Raj Singh, because there is no more time now.

**Shri Braj Raj Singh:** If the hon. Minister is prepared to make a statement on it now . . .

**Mr. Speaker:** Order, order. I will send a copy to both the hon. Members—Shri Braj Raj Singh and Shri Jagdish Awasthi.

12.52 hrs.

**PAPERS LAID ON THE TABLE**

**ANNUAL REPORT OF EXPORT RISKS INSURANCE CORPORATION FOR 1960 AND REVIEW OF GOVERNMENT THEREON**

**The Minister of Commerce (Shri Kanungo):** I beg to lay on the Table a copy each of the following papers:

- (i) Annual Report of the Export Risks Insurance Corporation Limited for the year 1960, along with the Audited Accounts and the comments of the Comptroller and Auditor-General thereon, under subsection (1) of section 619A of the Companies Act, 1956.

- (ii) Review by the Government of the working of the above Corporation. [Placed in Library. See No. LT-3216/61].

**STATEMENT re: FLOOD SITUATION**

**The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim):** I beg to lay on the Table a statement in regard to certain points raised during the debate on flood situation in the country held on the 28th and 30th August, 1961. [Placed in Library. See No. LT-3217/61.]

**STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN**

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Second Lok Sabha:

1. First Statement, Fourteenth Session, 1961. [See Appendix IV, annexure No. 83.]
2. Supplementary Statement No. VII, Thirteenth Session, 1961. [See Appendix IV, annexure No. 84.]
3. Supplementary Statement No. VIII, Twelfth Session, 1960. [See Appendix IV, annexure No. 85.]
4. Supplementary Statement No. XII, Eleventh Session, 1960. [See Appendix IV, annexure No. 86.]
5. Supplementary Statement No. XVII, Ninth Session, 1959. [See Appendix IV, annexure No. 87.]
6. Supplementary Statement No. XX, Eighth Session, 1959. [See Appendix IV, annexure No. 88.]
7. Supplementary Statement No. XXV, Seventh Session, 1959.